

**R.O.C.No.18/2013-Con.B1/**  
**Spl.Cell/B2**

**DISTRICT JUDGES**  
**TRANSFER & POSTINGS**

**NOTIFICATION No. 132 / 2013**

Tmt.V.Charuhasini, Senior Civil Judge, formerly functioned as Chief Judicial Magistrate, Tirunelveli, now under compulsory wait, who has been promoted as District Judge (Entry Level), on regular basis, in G.O.(D) No.130, Public (Special.A) Department, dated 31.05.2013 and appointed as III Additional Principal Judge, Family Court, Chennai in G.O.(D).No.502, Home (Courts.II) Department, dated 05.07.2013, is posted on promotion as III Additional Principal Judge, Family Court, Chennai vice Tmt. S.Kannammal, transferred.

Tmt. S.Kannammal, III Additional Principal Judge, Family Court, Chennai, who has been appointed on transfer as II Additional Principal Judge, Family Court, Chennai in G.O.(D).No.502, Home (Courts.II) Department, dated 05.07.2013, is transferred and posted as II Additional Principal Judge, Family Court, Chennai in the existing vacancy.

HIGH COURT, MADRAS.  
DATED : 08.07.2013.

Sd/- P.KALAIYARASAN,  
REGISTRAR GENERAL

**NOTIFICATION No. 133 / 2013****I**

The Civil Judges mentioned in Column (1) below are transferred and posted to the posts noted against their names in Column (2) below:

<b><i>S. No.</i></b>	<b><i>Name and Designation (1)</i></b> <b><i><u>Thiru / Tmt./Selvi.</u></i></b>	<b><i>Transferred and posted as (2)</i></b>
1	G.Saran, Judicial Magistrate, Kallakurichi.	Principal District Munsif, Madurai in the existing vacancy.
2	S.Syed Barkathullah, District Munsif-cum-Judicial Magistrate, Uthukkottai.	Judicial Magistrate, Fast Track Court at Magisterial Level at Vellore in the existing vacancy.
3	D.Jeyakumari Jemi Rathna, Judicial Magistrate, Additional Mahila Court, Perambalur.	Judicial Magistrate, Padmanabhapuram in the existing vacancy.
4	R.Gokulakrishnan, District Munsif-cum-Judicial Magistrate, Neyveli.	Principal District Munsif, Bhavani in the existing vacancy.
5	K.Hariharan, Judicial Magistrate, Uthagamandalam.	Judicial Magistrate No.II, Pollachi in the existing vacancy.
6	N.Sriram, Judicial Magistrate, Fast Track Court at Magisterial Level, Pennagaram.	District Munsif-cum-Judicial Magistrate, Uthukkottai, vice Thiru S.Syed Barkathullah, transferred.
7	K.S.Kayalvizhi, District Munsif, Tiruppur.	XIV Metropolitan Magistrate, Egmore, Chennai in the existing vacancy.
8	P.R.Supraja, Judicial Magistrate No.II, Chengalpattu.	Judicial Magistrate, Tiruvottiyur in the existing vacancy.
9	D.Mohankumar, Additional District Munsif, Tindivanam.	Judicial Magistrate No.II, Sankari in the existing vacancy
10	P.Sudha, Judicial Magistrate, Sathyamangalam.	District Munsif-cum-Judicial Magistrate, Nannilam in the existing vacancy.
11	N.Alicia, Judicial Magistrate No.II, Nagapattinam.	District Munsif, Pallipattu in the existing vacancy.

<b>S. No.</b>	<b>Name and Designation (1)</b> <b><u>Thiru / Tmt./Selvi.</u></b>	<b>Transferred and posted as (2)</b>
12	S.Umamaheswari, Principal District Munsif-cum- Judicial Magistrate, Vandavasi.	Additional District Munsif, Alandur vice Thiru S.Shanmugavel, transferred.
13	S.Shanmugavel, Additional District Munsif, Alandur.	Principal District Munsif, Alandur vice Tmt.K.S.Jayamangalam, promoted.
14	S.Somasundaram, Judicial Magistrate, Fast Track Court at Magisterial Level, Thiruthuraipoondi.	Judicial Magistrate, Tiruvaiyaru in the existing vacancy.
15	C.Sundarapandian, Judicial Magistrate, Fast Track Court at Magisterial Level, Attur.	Principal District Munsif-cum-Judicial Magistrate, Vandavasi, vice Tmt.S.Umamaheswari transferred.
16	M.Backiam, Judicial Magistrate No.I, Chidambaram.	I Additional District Munsif, Salem vice Thiru V.Jai Kumar, transferred.
17	V.Jai Kumar, I Additional District Munsif, Salem.	Principal District Munsif, Salem in the existing vacancy.
18	V.Balasubramanian, Additional District Munsif, Gudalur.	Additional District Munsif, Karaikudi vice Thiru S.Nalinakumar, transferred.
19	S.Nalinakumar, Additional District Munsif, Karaikudi.	Principal District Munsif-cum-Judicial Magistrate, Karaikudi in the existing vacancy.
20	A.Basheer, I Additional District Munsif, Coimbatore.	Principal District Munsif-cum-Judicial Magistrate, Gudalur in the existing vacancy.
21	J.K.Dhilip, Additional District Munsif, Vandavasi.	Judicial Magistrate No.VI, Tiruchirapalli in the existing vacancy.
22	R.Geetha, II Addl.District Munsif, Kallakurichi.	Judicial Magistrate, Uthamapalayam in the existing vacancy.
23	T.Thirumal, Judicial Magistrate No.II, Mayiladuthurai.	District Munsif, Chengalpattu in the existing vacancy.
24	C.Sivakumar, Additional District Munsif, Gingee.	Judicial Magistrate No.I, Thanjavur in the existing vacancy.
25	K.Ambiga, District Munsif-cum-Judicial Magistrate, Bodinayakkanur.	Judicial Magistrate No.VI, Salem in the existing vacancy.

<b>S. No.</b>	<b>Name and Designation (1)</b> <b><u>Thiru / Tmt./Selvi.</u></b>	<b>Transferred and posted as (2)</b>
26	M.Seyadhu Sulaiman Ussain, Judicial Magistrate, Mobile Court, Namakkal.	Judicial Magistrate No.II, Dindigul, vice Tmt.N.Umarani, transferred.

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<b>S. No.</b>	<b>Name and Designation (1)</b> <b><u>Thiru / Tmt./Selvi.</u></b>	<b>Transferred and posted as (2)</b>
27	D.Kaviarasan, Special Judicial Magistrate, Special Court for Exclusive trial of Land Grabbing Cases, Theni.	District Munsif-cum-Judicial Magistrate, Neyveli, vice Thiru R.Gokulakrishnan transferred.
28	M.Arunachalam, Special Judicial Magistrate, Special Court for Exclusive trial of Land Grabbing Cases, Uthagamandalam.	Judicial Magistrate, Uthagamandalam vice Thiru K.Hariharan, transferred.
29	K.Dhayanithi, District Munsif-cum-Judicial Magistrate, Omalur.	I Additional District Munsif, Coimbatore, vice Thiru A.Basheer transferred.
30	D.Sivakumar, Judicial Magistrate No.I, Villupuram.	Judicial Magistrate, Ambattur in the existing vacancy.
31	R.Velraj, District Munsif, Oddanchatram.	Judicial Magistrate No.II, Poonamallee in the existing vacancy.
32	N.Umarani, Judicial Magistrate No.II, Dindigul.	Principal District Munsif, Dindigul in the existing vacancy.
33	C.Jayaprakash, II Addl. District Munsif, Tiruchirapalli.	Judicial Magistrate, Avinasi in the existing vacancy.
34	K.L.Priyanka, Judicial Magistrate No.I, Tiruchirapalli.	District Munsif, Palani in the existing vacancy.
35	P.M.Raikhana Parveen, Judicial Magistrate, Sathankulam.	District Munsif-cum-Judicial Magistrate, Omalur, vice Thiru K.Dhayanithi, transferred.
36	S.Ganapathisamy, Judicial Magistrate, Fast Track Court at Magisterial Level, Kovilpatti	District Munsif-cum-Judicial Magistrate, Kamudhi in the existing vacancy.
37	S.Thangaraj,	Posted on other duty as Assistant Editor,

<b>S. No.</b>	<b>Name and Designation (1)</b> <b><u>Thiru / Tmt./Selvi.</u></b>	<b>Transferred and posted as (2)</b>
	Judicial Magistrate, Fast Track Court at Magisterial Level, Coonoor,	Tamil Law Journal, High Court, Madras vice Tmt.T.Jayashree, transferred.
38	T.Jayashree Assistant Editor, Tamil Law Journal, High Court, Madras	VIII Metropolitan Magistrate, George Town, Chennai in the existing vacancy.
39	R.Karl Marx, District Munsif-cum-Judicial Magistrate, Vedasandur.	XVI Judge, Court of Small Causes, Chennai vice Thiru N.Sachidhanantham, transferred.
40	N.Sachidhanantham, XVI Judge, Court of Small Causes, Chennai.	XV Judge, Court of Small Causes, Chennai vice Ms.B.S.Kalaivani, transferred.

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<b>S. No.</b>	<b>Name and Designation (1)</b> <b><u>Thiru / Tmt./Selvi.</u></b>	<b>Transferred and posted as (2)</b>
41	B.S.Kalaivani, XV Judge, Court of Small Causes, Chennai.	XIV Judge, Court of Small Causes, Chennai vice Thiru C.Sasikumar, transferred.
42	C.Sasikumar, XIV Judge, Court of Small Causes, Chennai.	XIII Judge, Court of Small Causes, Chennai vice Ms.S.Tamilselvi, transferred.
43	S.Tamilselvi, XIII Judge, Court of Small Causes, Chennai.	XII Judge, Court of Small Causes, Chennai vice Ms.T.S.P.Jayasudha, transferred.
44	T.S.P.Jayasudha, XII Judge, Court of Small Causes, Chennai.	XI Judge, Court of Small Causes, Chennai vice Thiru E.Bakthavachalu, transferred.
45	E.Bakthavachalu, XI Judge, Court of Small Causes, Chennai.	X Judge, Court of Small Causes, Chennai in the existing vacancy.

## II

The Government, in G.O.(Ms.)No.586, Home (Courts-II) Department, dated 30.7.2012, have issued orders sanctioning the constitution of one Judicial Magistrate Court (Additional

Mahila Court) at Cuddalore in Cuddalore District in the cadre of Civil Judge.

Thiru L.Robert Kennedy Ramesh, Judicial Magistrate No.I, Cuddalore is transferred and posted as Judicial Magistrate, Additional Mahila Court, Cuddalore in the newly sanctioned Court.

HIGH COURT, MADRAS.  
DATED : 08.07.2013.

Sd/- P.KALAIYARASAN,  
REGISTRAR GENERAL